

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 SUPPLEMENTARY CAUSE LIST DATED **05.12.2022** (MONDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10:20 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 179/2021& IA No. 365 & 366/2021	Aswathi Agencies Vs Bijoy P Pulipra RP of PVS Memorial Hospital & 2 Ors	Pranava Charan M G Sunil N	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy- R2
2	TA (AT) No.10/2021 (Comp App (AT) No. 184/2019 & I.A No.2765/2020)	Mr. M. Appayya & 3 Ors Vs. Mr. M. Chandra Sekhar Rao & 9 Ors.	Mr. Anshuman Sharma	Mr. S. Chidambaram, CS-R1,R3,R4

10.25 AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) No. 55/2021& IA No. 630, 631/2021	Mrs. Nalini Hari Vs. Mysore Stoneware Pipes & Potteries Ltd	Mr. Sriram Venkatavaradan	Mr. A.Mohan
4	Comp App (AT) (CH) (Ins) No.293/2021& IA No. 625/2021	Thomas George Vs. K. Easwara Pillai & 6 Ors	Mr. Pradeep Joy Mr. Avinash Krishnan Ravi	Mr. S. Sethuraman-R1 Mr. GR Lakshmanan- R7
5	TA (AT) No. 54/2021 (Comp App (AT) (Ins) No. 473/2020)	RKKR Steels Private Ltd. Vs. Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd.	Mr. Santanam Swaminadhan Mr. Kartik Malhotra	Mr. J. Manivannan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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